NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

Co. Appeal No. 26/252/NCLT/AHM/2017

Coram:

Present: Hon'ble Ms. MANORAMA KUMARI MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>06.10.2017</u>

Name of the Company:

Ayush Gupta

(Dakha Polymers Pvt Ltd)

V/s.

Registrar of Companies, Gwalior

Section of the Companies Act:

Section 252 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. VIJAXXSH ATRZ

ADVOCATE

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ORDER

Learned Advocate Mr. Vijayesh Atre present for Appellant. None present for ROC.

Report from ROC is not received nor any representation is received from ROC even after receipt of notice from this Bench.

Heard arguments of Learned Counsel for Appellant.

Order reserved.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 6th day of October, 2017.